

Railways	Amount of money collected as fine	
	1958	1957
	Rs.	Rs.
Central . . .	496.00	1,064.00
Eastern . . .	1,291.00	1,758.62
Northern . . .	80.00	59.00
North-Eastern . . .	634.87	185.00
Northeast Frontier . . .	400.00	155.00
South-Eastern . . .	350.00	232.00
Southern . . .	161.00	161.00
Western . . .	111.00	104.00
TOTAL . . .	3,523.87	3,718.62

STATEMENT 'B'

The steps taken to prevent misuse of the alarm chain apparatus are:—

- (i) Conducting a campaign against this evil in the press and by posters, and also by announcements on the microphones provided at important stations.
- (ii) Organising more effective measures against habitual offenders in collaboration with State Governments including the State Police Authorities.
- (iii) Prosecution of the offenders when they can be identified.
- (iv) Blanking off of alarm chain apparatus in the badly affected sections.
- (v) Posting of plain clothed Police and Railway Protection Force men in compartments on certain portions of the Railways.
- (vi) Seeking the cooperation of the authorities of educational institutions by instilling in the minds of students a sense of discipline and obedience of the law, thereby minimising their participation in the anti-social activity of alarm chain pulling.

The evil of alarm chain pulling has continued unabated, despite the above preventive measures.

A proposal to amend section 108 of the Indian Railways Act, 1890, making the misuse of alarm chain a cognizable offence and enhancing the punishment from a fine up to Rs. 50 to imprisonment up to 3 months or a fine up to Rs. 250 or both, is at present before the Parliament. It is hoped that the enhanced punishment to be inflicted under the proposal will prove to be a greater deterrent and will result in a substantial abatement of the evil.]

PANNIAR PROJECT

103. SHRI PERATH NARAYANAN NAIR: Will the Minister of IRRIGATION AND POWER be pleased to state whether Government have received requests for the inclusion of the Panniar Project in the "Core" of the Plan for the purposes of foreign exchange? If so, will he please state:

- (a) whether Government have taken any decision in the matter; and
- (b) the amount of foreign exchange required to complete the project?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Yes.

(a) It has been decided that the project should be implemented during the Second Five Year Plan. Efforts are being made to secure foreign exchange for the import of equipment required for the project, by examining the allocations made in different sectors. Release of foreign exchange to the extent of Rs. 78 lakhs for purchase of equipment required immediately has been agreed to.

(b) Rs. 120 lakhs.

MINOR IRRIGATION LOANS

104. SHRI PERATH NARAYANAN NAIR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Government of India have received any suggestion